

C. A. T. Bench, JAIPUR

Date of Order

Orders R.P. 63/94

12.11.94

Mr. Wandra Lochha - Counsel for applicant
Mr. V.S. Gungar - Counsel for respondents

The Submissions made by Mr. U.D. Sharma, Counsel for the respondents in O.A. No. 726/89, are binding in nature and the same should be implemented. The Review petition is dismissed.

(O.P. Sharma)
M.A.

(D.L. Mehta)
V.C.

Order
12/11/94

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